

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 10th January, 2023

NO. HC.VII-100(Pt.-VIII)/2010/419/A #### The Hon'ble Gauhati High Court has been pleased to *recall* the nomination of the following Judicial Officers, who were nominated to participate in the programme(s) "**National Seminar on Judicial & Leadership Skills (P-1331)**", scheduled to be held at the National Judicial Academy, Bhopal on **11th** and **12th February, 2023**, in view of the change in the programme and the target group.

Sl. No.	Name & Designation	Contact Details
1	Shri Jagat Das, Addl. Chief Judicial Magistrate, South Salmara-Mankachar	97068-88691 jagatdas8@gmail.com
2	Smti Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi	96789-95138 smart.dulumoni@gmail.com

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/420 -435 /A, dated 10-01-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge
Hailakandi/ South Salmara-Mankachar

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

7. Shri Jagat Das, Addl. Chief Judicial Magistrate, South Salmara-Mankachar.
8. Smti Dulumoni Das, Addl. Chief Judicial Magistrate, Hailakandi.
9. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
10. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tappa Das
10.01.23
REGISTRAR (JUDICIAL)